

Calcutta High Court (Appellate Side)

Peonbook Report From 04-06-2021 To 04-06-2021 For (All) Maincase & (All)

Pending : 40 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title
1	SAT/67/2021	04-06-2021	UMA ROY VS SMT ARATI ROY AND ORS Advocate: DIPAYAN KUNDU
2	WPA(P)/171/2021	04-06-2021	SHARAD KUMAR SINGH VS STATE OF WEST BENGAL AND ORS. Advocate: YASH VARDHAN DEORA
3	WPA(P)/172/2021	04-06-2021	GANDARPAN A REGISTERED SOCIETY AND ANR. VS UNION OF INDIA AND ORS. Advocate: SAYANTI SENGUPTA
4	WPA(P)/173/2021	04-06-2021	TAPAS MAITY VS STATE OF WEST BENGAL AND ORS. Advocate: SALONI BHATTACHARJEE
5	MAT/566/2021	04-06-2021	UTKARSH INDIA LTD. AND ANR. VS CENTRAL COALFIELDS LTD. AND ANR. Advocate: Dwip Raj Basu
6	CO/1184/2021	04-06-2021	M/S TESCOON AND ANR. VS THE PUNJAB NATIONAL BANK AND ORS. Advocate: SHOBHANTANU BHATTACHARYYA
7	CRR/1338/2021	04-06-2021	PINAKI PRASAD DASH WRONGLY AS PINAKI PRASAD DUTTA AND ORS VS STATE OF WEST BENGAL AND ANR Advocate: TIRTHANKAR DEY
8	CRM/3886/2021	04-06-2021	MOHAMMAD CHAND VS NARCOTICS CONTROL BUREAU Advocate: RAHUL GANGULY
9	CRM/3887/2021	04-06-2021	PANCHU GOPAL PAUL VS STATE OF WEST BENGAL Advocate: Angshuman Chakrabarty
10	CRM/3888/2021	04-06-2021	DIPAK DURLOV ALIAS DIPU VS STATE OF WEST BENGAL Advocate: Angshuman Chakrabarty
11	CRM/3889/2021	04-06-2021	SUBHAS BISWAS VS STATE OF WEST BENGAL Advocate: ANGSHUMAN CHAKRABORTY
12	CRM/3890/2021	04-06-2021	KARTICK KARMAKAR AND ANR VS STATE OF WEST BENGAL Advocate: ANGSHUMAN CHAKRABORTY
13	CRM/3891/2021	04-06-2021	SK SADEK ALI AND ORS VS STATE OF WEST BENGAL Advocate: SUBHASIS PACHCHAL
14	CRM/3892/2021	04-06-2021	NIRMAL SANGRAM AND ANR VS STATE OF WEST BENGAL Advocate: SOUMIK GANGULI
15	CRM/3893/2021	04-06-2021	BAIDUL SK VS STATE OF WEST BENGAL Advocate: JISAN IQBAL HOSSAIN
16	CRM/3894/2021	04-06-2021	ANCHAR ALI MONDAL VS STATE OF WEST BENGAL Advocate: MRS KARABI ROY
17	CRM/3895/2021	04-06-2021	ANIKUL KHAN ALIAS ANI AND ORS VS STATE OF WEST BENGAL

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18	CRM/3896/2021	04-06-2021	Advocate: JISAN IQUBAL HOSSAIN SAHI MONDAL @ SAYI MONDAL AND OTHERS VS STATE OF WEST BENGAL
19	CRM/3897/2021	04-06-2021	Advocate: KARABI ROY SAHIN SK @ SAHIN MONDAL VS STATE OF WEST BENGAL
20	CRM/3898/2021	04-06-2021	Advocate: JISAN IQBAL HOSSAIN RIPON MONDAL ALIAS RIPAN SK MINOR REP BY SARALA KHATUN BIBI VS STATE OF WEST BENGAL
21	CRM/3899/2021	04-06-2021	Advocate: JISAN IQUBAL HOSSAIN SHOVA KARMAKAR@SHOBHA KARMAKAR VS STATE OF WEST BENGAL
22	CRM/3900/2021	04-06-2021	Advocate: SUMANTA DAS UTTAM BANERJEE@BEJI BURO VS STATE OF WEST BENGAL
23	CRM/3901/2021	04-06-2021	Advocate: SUMANTA DAS SUBHAJIT GHOSH VS THE STATE OF WEST BENGAL
24	CRM/3902/2021	04-06-2021	Advocate: ARUNAVA GANGULY BISWAJIT LASKAR @ BISWA AND ORS VS THE STATE OF WEST BENGAL
25	CRM/3903/2021	04-06-2021	Advocate: SREEPARNA DAS ANIL SARKAR @ MONDAL AND ANR VS THE STATE OF WEST BENGAL
26	CRM/3904/2021	04-06-2021	Advocate: Sumanta Das KAUSHIK DUTTA @ KOUSHIK DUTTA AND ORS VS THE STATE OF WEST BENGAL
27	CRM/3905/2021	04-06-2021	Advocate: AMANUL ISLAM LAL BAHADUR RAI VS THE STATE OF WEST BENGAL
28	CRM/3906/2021	04-06-2021	Advocate: SOUMYA BASU ROY CHOWDHURI SUNIL DAS AND ORS VS THE STATE OF WEST BENGAL
29	CRM/3907/2021	04-06-2021	Advocate: SOUMYA BASU ROY CHOWDHURI SUBHASISH KHAN @ SONA VS THE STATE OF WEST BENGAL
30	CRM/3908/2021	04-06-2021	Advocate: SOUMYA BASU CHOWDHURI ABDUL HOQUE BISWAS AND ANR. VS STATE OF WEST BENGAL
31	CRM/3909/2021	04-06-2021	Advocate: SUSNIGDHO BHATTACHARYYA SHAMOLA MALAKAR @ SHYAMALI MALAKAR AND ORS. VS STATE OF WEST BENGAL
32	CRM/3910/2021	04-06-2021	Advocate: SOUPAL CHATTERJEE SK. HALIM VS STATE OF WEST BENGAL
33	WPA/10579/2021	04-06-2021	Advocate: SOUPAL CHATTERJEE SURYA BHAN PANDEY VS THE REG. P.F COM. KOL. AND ORS.
34	WPA/10580/2021	04-06-2021	Advocate: RANANEESH GUHA THAKURTA NILKAMAL PANDIT VS STATE OF WEST BENGAL AND ORS.
35	WPA/10581/2021	04-06-2021	Advocate: SAGARMAY GHOSH SOMNATH GHOSH CHOWDHURY VS STATE OF WEST BENGAL AND ORS.
36	WPA/10582/2021	04-06-2021	Advocate: KARABI ROY ABIYA MONDAL VS STATE OF WEST BENGAL AND ORS.

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37	WPA/10583/2021	04-06-2021	Advocate: ASIS BHATTACHARYYA YOUSUF MOLLA VS STATE OF WEST BENGAL AND ORS.
38	WPA/10584/2021	04-06-2021	Advocate: DEBAJYOTI DEB SAROJANI PANDEY VS STATE OF WEST BENGAL AND ORS.
39	WPA/10585/2021	04-06-2021	Advocate: DYUTIMAN BANERJEE PRADIP MALLICK VS THE STATE OF WEST BENGAL AND ORS
40	WPA/10586/2021	04-06-2021	Advocate: MARIA RAHAMAN DEBANGSHU PANDA VS STATE OF WEST BENGAL AND ORS. Advocate: Md. Habibur Rahaman

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